

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

THE 03rd February, 2014

No. *28* / A : Sri Sita Ram Prasad, Judicial Commissioner-cum-Special Judge, CBI (AHD Scam Cases), Ranchi is promoted to the rank of Principal District Judge subject to final decision of the Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009.

By order of the Court,

Sd/- A.V.Singh
Registrar General

Memo. No. Apptt.
XIX (4)/Pro./Apptt. 1/10

Dated Ranchi, the 03rd February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A.V.Singh
Registrar General

Memo. No. *1698-1708* / Apptt.
XIX (4) Pro. / Apptt/1/10

Dated Ranchi, the 03rd February, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Registrar (Establishment)/ the Registrar (Vigilance)/ the Registrar (Administration)/ the P.S. to Hon'ble the Chief Justice/ the Central Project Co-ordinator, e- Courts Project/ the Deputy Registrar (Protocol)/ I/c NIC Cell..... Jharkhand High Court, Ranchi / the Principal Judicial Commissioner, Ranchi/ and the Officer concerned for information and needful.


Registrar General

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

THE 03rd February, 2014

No. 29 / A: Consequent upon promotion to the rank of Principal District Judge vide Notification No. 28A dated 03.02.2014, Sri Sita Ram Prasad, Judicial Commissioner-cum-Special Judge, CBI (AHD Scam Cases), Ranchi is hereby transferred and posted as Principal District & Sessions Judge, Lohardaga.

By order of the Court,

Sd/- A.V.Singh
Registrar General

Memo. No. Apptt.
XIX (4)/ 1/10/Apptt.

Dated Ranchi, the 03rd February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A.V.Singh
Registrar General

Memo. No. 1710-1721 / Apptt.
XIX (4)/ 1/10/Apptt.

Dated Ranchi, the 03rd February, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Registrar (Establishment)/ the Registrar (Vigilance)/ the Registrar (Administration)/ the P.S. to Hon'ble the Chief Justice/ the Central Project Co-ordinator, e- Courts Project/ the Deputy Registrar (Protocol)/ I/c NIC Cell..... Jharkhand High Court, Ranchi / the Principal Judicial Commissioner, Ranchi/ O/o the Principal District & Sessions Judge, Lohardaga/ and the Officer concerned with a direction to join his new assignment accordingly.


Registrar General

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

The 03rd February, 2014

No. 30 IA: The services of Sri Revati Ramam Tripathi, Principal Judge, Family Court, Daltonganj are recalled from the State Government and on his repatriation to the parent department, Sri Tripathi is transferred and posted as Principal District & Sessions Judge, Dumka.

By order of the Court
Sd/- A.V.Singh
Registrar General

Memo. No. _____ /Apptt. Dated Ranchi, the 03rd February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A.V.Singh
Registrar General

Memo. No. 1723-1734 /Apptt. Dated Ranchi, the 03rd February, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment)/ the Registrar (Vigilance)/ the Registrar (Administration)/ the P.S. to Hon'ble the Chief Justice/ the Central Project Co-ordinator, e-Courts Project/ Deputy Registrar (Protocol)/ and I/c NIC Cell..... Jharkhand High Court, Ranchi/ the Principal District & Sessions Judge, Daltonganj/ O/o the Principal District & Sessions Judge, Dumka/ and Sri Revati Raman Tripathi, Principal Judge, Family Court, Daltonganj with a direction to join his new assignment accordingly .


Registrar General